

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 330
TO BE ANSWERED ON DECEMBER 08, 2022**

HOUSES TO SLUM DWELLERS

NO. 330. SHRI JUAL ORAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has a proposal to provide houses to all the slum dwellers who are living in different cities and even small towns;**
- (b) if so, the efforts being made in this regard and the schemes launched therefor; and**
- (c) the details of the funds earmarked for implementing those schemes?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): 'Land' and 'Colonisation' are State subjects. Schemes related to housing for urban poor including slum dwellers who are living in different cities and even small towns are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible beneficiaries including slum dwellers. The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 28.11.2022, 1.20 crore houses have been sanctioned for the eligible households including slum dwellers of urban areas with a Central Assistance of ₹ 2.03 lakh crore.

Out of this, more than 64 lakh have been completed and delivered to the beneficiaries and remaining are in various stages of construction/grounding. Out of 1.20 crore, 17.77 lakh houses under BLC/AHP/ISSR verticals of PMAY-U have been sanctioned for slum dwellers who are living in different cities and even small towns involving Central Assistance of ₹24,895 crore.
